

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

OA, 845 of 1995

Date of Order: 3.10.96.

SINGLE BENCH

Present: Hon'ble Mr. M. S. Mukherjee, Administrative Member.

GURUPADA GHOSH

-VS-

UNION OF INDIA & ORS.

For the petitioner: Mr. A. Ghosh, counsel.

For the respondents: Mrs. B. Ray, counsel.

O R D E R

No Division Bench is available to-day.

1d. counsel for the parties are present. On prayer of the 1d. counsel for the petitioner, liberty is given to file Supplementary Application to correct the error in the Original Petition. He should make the petition as more specific as possible. This be done within a month from date and the respondents shall file reply within one month thereafter.

The case is adjourned to 16.12.96 for admission hearing.

Mukherjee
(M. S. Mukherjee)
Member(A)